

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 17th August, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 212/2017, M.A No. 216/2017, M.A No. 359/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017 & M.A. No. 652/2017)	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Mr. Rahul Shukla, Advs. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raman Yadav, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan Ms. Disha Vaish, Adv. Mr. M. R. Shamshed, Adv. For UP Forest Department Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Adv. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Rajkumar, Adv. for CPCB
2.	Original Application No. 317/2017 (M.A. No. 905/2017) (Earlier O.A.No.199/2014)	Almitra H. Patel & Anr. Vs. DLG Galleria	Mr. Birja Mahopatra, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Rajesh Kumar Das, Adv. for UT Lakshadweep Administration Mr. Nikhil Rohatgi, Adv. for DLG Galleria Mr. Rajkumar, Adv. for CPCB Ms. Sakshi Popli, Adv. for SDMC & NDMC Mr. Rajul Shrivastav, Adv. for MPPCB Mr. V. K. Shukla, Adv. for State of M.P. Mr. Auneesh Arputhan, Adv. for State of Sikkim Mr. Sarthak Chaturvedi, Adv. for Andman & Nicobar Island Dr. Abhishek Atrey, Adv. for MoEF Mr. Nishe Rasen Shonker, Adv. for State of Kerala Mr. Govy Scaria, Adv.
FOR ADMISSION			
3.	Original Application No. 489/2017 (M.A. No. 951/2017)	M/s Indus Tubes Limited Vs. Uttar Pradesh Pollution Control Board (UPPCB) & Anr.	Mr. Manoj Kumar & Ms. Shweta Bharti, Advs. for Applicant

4.	Original Application No. 492/2017	Abhisht Kusum Gupta Vs. Ministry of Urban Development & Ors.	Mr. Abhisht Kusum Gupta, Applicant in person
5.	Original Application No. 494/2017	Promotional Club Vs. Uttar Pradesh Pollution Control Board	Mr. Avneesh Arputham & Mr. Anuradha Arputham, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
6.	Original Application No. 255/2016 (M.A. No. 913/2017)	Amarjeet Singh Vs. State of Uttarakhand & Ors.	Mr. Aditya Singh, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-1 & 2 Mr. Vivek Singh, Adv. for Uttarakhand Mr. Mukesh Verma, Adv. Mr. Satish Kumar, Adv. for CPCB
7.	Original Application No. 159/2017	Veterans Forum for Transparency in Public Life Vs. Chapra Nagar Parishad & Ors.	Dr. Bishwanath Prasad Singh, Applicant in person Mr. Chandan Kumar, Adv. for R-1 Mr. Gautam Singh, Adv. for R-2 & 3
8.	Original Application No. 280/2017 (M.A. No. 529/2017)	Dwarikadham-Radhika Dham Resident Welfare Trust Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF
9.	Original Application No. 383/2017	Dharambir Malik Vs. HDFC Bank & Ors.	Mr. Anupam Raj & Mr. Aman Madan, Advs. for Applicant Mr. Sharique Hussain, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for HSPCB Mr. Divya Prakash Pande & Mr. Krishna Kumar Singh, Advs. for MoEF
10.	Original Application No. 388/2017 (M.A. No. 792/2017 & M.A. No. 793/2017)	Trans Delhi Signature City – Residents' Welfare Association (TDSC-RWA) Vs. Chairman/Managing Director (UPSIDC) & Ors.	Mr. A. Rasheed Qureshi, Adv. for Applicant Mr. Santosh Kumar, Adv. for R-1 & 2 Ms. Priyanka Swami, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Dhyan, Advs. for UPPCB Ms. Deep Shikha Bharti, Adv.
FOR HEARING			
11.	Original Application No. 13/2017	Chanakya Place Residents Welfare Association Vs. Govt. of NCT of Delhi & Ors.	Ms. Nishtha Chawla, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2 Mr. Dinesh Jindal, LO for DPCC Mr. Arav Kapoor, Adv. for BSES & RPL Ms. Puja Kalra, Adv. for SDMC Mr. Sumeet Pushkarma, Adv. for R-4 Mr. Manish Srivastava, Adv. for R-5 Mr. Kush Sharma, Adv. Mr. Ravinder Kumar, Adv. for Noida & G Noida
12.	Original Application No. 128/2017 (M.A. No. 980/2017)	Devidas Khatri Vs. State of Rajasthan & Ors.	Mr. Anoop Agarwal, Adv. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. Mr. Anuj Bhandari, Adv. for R-5
13.	Original Application No. 203/2017	Sh. Hazi Arif Vs. Ghaziabad Nagar Nigam & Ors.	Mr. R. Venkataraman & Mr. Adesh Kumar, Advs. for Applicant Ms. Priyanka Swami, Adv. for R-1 Mr. Raman Yadav, Adv. for R-2

			Mr. Rajesh Raina, Adv. for R-3 Mr. Sharad Chauhan, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB
14.	M.A. No. 925/2017 & M.A. No. 926/2017 IN Original Application No. 190/2016	Sushil Raghav & Anr. Vs. Central Ground Water Authority & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. Somya Rathore, Adv.
15.	Original Application No. 210/2016 (M.A. No. 991/2016)	Karta Vikram Singh Vs. Collector/DRO-Land Acquisition Collector & Ors.	Mr. Vikram Singh, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-2 to 4 Dr. Abhishek Atrey, Adv. for MoEF Mr. Brijesh Panchal, Adv.
16.	Original Application No. 273/2016 (M.A. No. 28/2017 & M.A. No. 411/2017)	Raman Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Gaurav Agarwal, Adv. for R-4 & 6 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-5 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for R-7 Ms. Sobha Nagarajan, Adv. for R-8 Mr. Tarunvir Singh Khehar, Adv. for R-9 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Advs. for State of Rajasthan Mr. Sandeep Singh, Adv. for State of U.P. Mr. Joby P. Varghese, Adv.
17.	Original Application No. 296/2016	Sushil Raaja, Advocate Vs. Secretary, Ministry of Water Resources & Ors.	Mr. Sushil Raaja, Adv. in person Mr. B. V. Niren, Adv. for R-1 & 4 Mr. Sushil Kumar Ojha, Adv. for R-2 Mr. Krishna Kumar Singh, Adv. for R-3
18.	Original Application No. 383/2016	Vishal Singh & Anr. Vs. Union of India & Ors.	Ms. Parul Gupta, Advs. for Applicants Ms. Yogmaya Agnihotri, Adv. for R-4 Mr. A. K. Panda & Mr. M. Paikaray, Advs. for Odisha SPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB Mr. Om Prakash, Adv. for Ministry of Railway
19.	Original Application No. 529/2016 (M.A. No. 988/2016)	Vikrant Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for CGSC Mr. Naginder Benipal, Adv. for PPCB Mr. Mukesh Verma, Adv. for UEPPCB Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA TN Mr. Ginny J. Rautray, Adv. for NBCC Mr. Amit Anand Tiwari, Adv. for State of UK Mr. Vivek Singh, Adv. Mr. A. S. Kulshrestha, Adv. for UPSIC Mr. Sudeep Kr. Shatriya, Adv.
20.	Original Application No. 570/2015	Anand Bhushan Vs. Union of India & Ors.	Ms. Neelam Rathore & Mr. Anshuman, Advs. for Applicant Dr. Abhishek Attrey, Adv. for R-1 Mr. Anil Grover & Mr. Rahul Khurana, Advs. for R-2, 4 to 7 Mr. Himanshu Pandey, Adv. for R-8 Mr. Suryanarayan Singh, Sr. AAG for HP

21.	Original Application No.32 (T _{HC})/2014 (CWP No. 9503/2012) (M.A. No. 981/2017)	Kishan Paryavaran Sangaharsh Samiti, Jaipur Vs State of Rajasthan & Ors.	Mr. Rajesh Choudhary, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R – 2 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5 Mr. Dinesh Mehta, Adv. for R-7 Mr. Sanjeet Purohit, Adv. for RIICO & Ministry of Textile Mr. P.S. Bhati, AAG for State of Rajasthan
22.	Original Application No.33 (T _{HC})/2014 (CWP No. 8923/2012)	Gautam Chand Chopra Vs State of Rajasthan & Ors.	Mr. Girish Sankhala, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R - 2 Mr. Sanjeet Purohit, Adv. for R–5 & 6 Mr. Dinesh Mehta, Adv. for R-7 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5
23.	Original Application No. 266/2016 (M.A. No. 456/2016)	Rajasthan Textile Hand Processor Vs. Rajasthan State Pollution Control Board	Mr. Dinesh Jindal for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB Mr. Vinay Kothari, Adv. for R-4
24.	Appeal No. 54/2016 (M.A. No. 1116/2016 & M.A. No. 1175/2016) (PH)	K. N. Somashekar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for Karnataka Mr. Naveen R. Nath, Adv. for R-4 Ms. Deepika Raghav, Adv. for R-13 Mr. Tarunvir Singh Khehar, Adv. for DPCC

Date : 17th August, 2017
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
25.	Original Application No. 145/2016 (PH)	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr. Vs. Union of India & Ors.	Ms. Antima A Bazaz, Adv. for Applicant Mr. Om Prakash, Adv. for Mo Railways Mr. Krishna Kumar Singh, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Adv. for R-8

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